

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:7448
ANSWERED ON:15.05.2002
JOB ON COMPASSIONATE GROUNDS
AMAR ROY PRADHAN

Will the Minister of PLANNING be pleased to state:

- (a) the number of those eligible dependents of officials of his Ministry/Departments under his Ministry expired while in service during each of the year 1999,2000,2001 been provided with the suitable jobs on compassionate grounds;
- (b) the number of those whose eligible dependents have not yet been provided with the jobs on compassionate ground; and
- (c) the time by which the jobs on compassionate ground is likely to be provided to such eligible dependents of deceased officials?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES AND MINISTERS OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTERS OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE)

(a) 1999 1 (One)
2000 3 (Three)
2001 2 (Two)

(b) 9 (Nine)

(c) According to the guidelines issued by the Department of Personnel and Training on this subject, appointments of eligible dependents of deceased Government Officials are to be made against a quota of 5% of the total number of vacancies in Group `C` and `D` posts proposed to be filled by Direct Recruitment in a particular year. The nine cases as at (b) above will also be considered subject to the availability of vacancies, in future.